

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/2175/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 3rd June, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/2955 Date 01.06.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, along with permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost, from the evening of 05.06.2020 till the morning of 08.06.2020, subject to adherence to Lockdown protocols. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/2176/A, dated 3.6.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

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